

NOTICE

Court No. 16 :- Please take notice that 25 cases of Cr.Rev. notified with this notice shall be taken up by Hon'ble Mr. Justice Deepak Roshan in Court No.-16 at 02:15 PM.

By Order,

Dated the 5th April, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 5th April 2022**COURT NO. 16****SINGLE BENCH (BENCH ID-24826)****AT 2:15 PM****HON'BLE MR. JUSTICE DEEPAK ROSHAN****Hearing**

1	Cr.Rev./330/2006	SHEO NARAYAN YAADV AND ORS. vs STATE OF JHARKHAND		M.B.LAL (A.P.P.)
2	Cr.Rev./344/2006	ANAND BHADUR SINGH vs C.B.I. RANCHI	NILESH KUMAR VIJAYANT VERMA	RAJESH KUMAR (C.B.I)
3	Cr.Rev./362/2006	RAM BHAGAT SAH AND ORS. vs STATE OF JHARKHAND AND ANR.	BIRENDRA KUMAR NIRAJ KISHORE	MD.HATIM (A.P.P.) SANJAY KUMAR RAJIV LOCHAN
IA NO, 1464/2007 (For 0), 3630/2015 (For MISC.)				
4	Cr.Rev./364/2006	RAMAN KUMAR SRIVASTAVA □ RAMA KUMAR VIDYARTHY vs STATE OF JHARKHAND THR.C.B.I.	A.S.DAYAL SANJAY KUMAR SRIVASTAVA PRAVEEN KUMAR TOPPO	RAJESH KUMAR (C.B.I)
5	Cr.Rev./379/2006	RAJESH KUMAR JAISWAL □ RAJESH JAISWAL AND ORS. vs STATE OF JHARKHAND	JAI PRAKASH RITESH KUMAR BOBBY YOGESH MODI AMIT KESHRI	BANANI VERMA (A.P.P.)
6	Cr.Rev./382/2006	TIKAIT KRISHNA PRASAD SINGH vs STATE OF JHARKHAND AND ORS.	RABINDRA PRASAD	TAPAS ROY (A.P.P.) PRAVIN KUMAR PANDEY VED PRAKASH TIWARY
7	Cr.Rev./388/2006	MD.ISLAM MIAN vs STATE OF JHARKHAND AND ORS.		SHEKHAR SINHA (A.P.P.) ARVIND KUMAR CHOUDHARY
8	Cr.Rev./415/2006	SURU BABU SHIT vs STATE OF JHARKHAND	ASHUTOSH MISHRA	B.B.SINHA (A.P.P.)
9	Cr.Rev./422/2006	RAMGAHAN CHAUDHARY AND ORS. vs STATE OF JHARKHAND	PREM CHAND TRIPATHY PRAVIN KUMAR PANDEY M.P.TIRKEY	MANOJ KUMAR (A.P.P.)
10	Cr.Rev./426/2006	REKHA DEVI AND ANR. vs STATE OF JHARKHAND AND ANR	K.K.OJHA SAHJA NAND SARASWATI	V.K.PRASAD (A.P.P.) RAVI PRAKASH LINA SHAKTI
11	Cr.Rev./430/2006	LAKHINDRA NATH SOREN vs STATE OF JHARKHAND AND ORS.		S.N.RAJGARHIA (A.P.P.) NITYANAND PRASAD CHOUDHAR
12	Cr.Rev./446/2006	GIRIWAR YADAV vs STATE OF JHARKHAND	A.K.KASHYAP RAVI PRAKASH	A.K.JHA (A.P.P.)
13	Cr.Rev./449/2006	KARU RABIDAS vs STATE OF JHARKHAND	B.K.SINHA	MANOJ KUMAR (A.P.P.) AWANI KANT PRASAD
14	Cr.Rev./459/2006	NANDLAL SAW vs STATE OF JHARKHAND	MOTI GOPE RAJIV ANAND	A.K.JHA (A.P.P.)
IA NO, 638/2006 (For 0)				
15	Cr.Rev./464/2006	BUTAN SAO AND ORS vs STATE OF JHARKHAND	B.M.TRIPATHY K.S.NANDA NIRANJAN KUMAR	M.A.KHAN (A.P.P.)
wt16	Cr.Rev./537/2006	ANIL KUAMR SAHU □ ANIL SAO vs STATE OF JHARKHAND	K.S.NANDA NIRANJAN KUMAR	B.B.SINHA (A.P.P.)
wt17	Cr.Rev./593/2006	SURJEET SAO vs STATE OF JHARKHAND	B.M.TRIPATHY K.S.NANDA	C.PRABHA (A.P.P.)

NOTIFIED CASES CAUSELIST COURT NO 16-FOR TUESDAY THE 5TH APRIL 2022 HIGH COURT OF JHARKHAND, RANCHI - 2 -

18	Cr.Rev./465/2006	ANIL SINGH □ PAGLA vs STATE OF JHARKHAND	A.S.DAYAL	ALOK LAL (A.P.P.)
19	Cr.Rev./486/2006	R.B.SINGH vs STATE OF JHARKHAND AND ANR.	BRIJ BIHARI SINHA	J.PRASAD RAJEEV SINHA (A.S.G.I.), C.B.I
IA NO, 3020/2018 (For Early Hearing)				
wt20	Cr.Rev./413/2006	RAJ KISHORE PANDA vs STATE OF JHARKHAND THR C.B.I.	B.M.TRIPATHY K.S.NANDA NIRANJAN KUMAR	RAJIV SINHA (A.S.G.I.) C.B.I
wt21	Cr.Rev./442/2006	JIWAN MASIH TIRKEY AND ORS vs STATE OF JHARKHAND THR C.B.I.	J.MAZUMDAR ANJAL RAJ P.A.S.PATI KAUSHIK SARKHEL	RAJIV SINHA (A.S.G.I.) C.B.I
wt22	Cr.Rev./463/2006	JAG NARAYAN SINGH AND ANR vs STATE OF JHARKHAND	MANISH KUMAR NEELAM MISHRA V.K.TIWARY	RAJIV SINHA (A.S.G.I.) C.B.I
wt23	Cr.Rev./700/2006	SRI BHAGWAN SHARMA vs C.B.I. AND ORS.	SHABINA CHETAN KRINA NAGESH ABHISHEK KUMAR CHANDANA KUMARI MANOJ PRASAD KUNDAN KUMAR AMBASTHA	RAJIV SINHA (A.S.G.I.) C.B.I
24	Cr.Rev./495/2006	LAXMAN BARAIK vs STATE OF JHARKHAND AND ANR.	B.M.TRIPATHY KRIPA SHANKAR NANDA	V.K.PRASAD (A.P.P.) JAI PRAKASH ARBIND KUMAR YOGESH MODI MOHIT PRAKASH
25	Cr.Rev./500/2006	RAJMOHAN SINGH vs STATE OF JHARKHAND AND ANR	MAHABIR PRASAD RAVI PRAKASH	SUMIR PRASAD (A.P.P.) AMAR KUMAR SINHA PRABHAT KUMAR